

(b) whether these amounts have been exclusively spent against the sanctions or part of these grants been spent on other non-projects works at HAL, if yes, give the respective figures, and the reasons for allowing such un-planned expenses; and

(c) whether Government propose to enforce stricter financial discipline at least in future, on such use of project funds for non-plan expenditure ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH):

(a) Yearwise details of funds allotted and actually released by Government] to Hindustan Antibiotics Limited during the last three years are as follows :

(Rs. in lakhs)

Year	Allotment	Actually released
1978-79 . . .	541	398
1979-80 . . .	1138	938
1980-81 . . .	1270	1070

(b) As against the allotments, funds were released on the basis of the anticipated expenditure. HAL have confirmed that the amounts so far spent have been exclusively for the sanctioned schemes.

(c) Does not arise.

Provision of T. V. sets in Orissa

5799. **SHRI K. PRADHANI:** Will the Minister of INFORMA-

TION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the Government of Orissa has requested Union Government to provide some TV Sets; and

(b) if so, the number of TV sets sanctioned as well as the area in which they are likely to be installed ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDBEN M. JOSHI).

(a) and (b). There was no such request in the recent past. The Central Government had earlier allotted 280 community viewing sets to Orissa which included 20 sets to be kept as spare. 115 sets have already been installed at villages identified by the state Government. The remaining sets will be installed as soon as the necessary infrastructure like electrification of community centres, appointment of caretaker, etc. is provided by the State Government in the villages of their choice.

Survey of Konkan Region for Hydro-Power Schemes

5800. **SHRI B. V. DESAI:** Will the Minister of ENERGY be pleased to state:

(a) whether an aerial survey of the Konkan region has been launched as a first step towards the formation of an ambitious hydro-power scheme which could prove boon to the coastal area falling under the Eastern Ghat development plan ;

(b) if so, whether the survey has been completed on 15th March, 1981 ;

(c) if so, whether National Hydel-Power Corporation has prepared detailed project report for submission to Government; and

(d) whether during the month of January, 1981, he had talks with the Chief Minister of Maharashtra in which it was decided to explore ways to give a big thrust to power development in Maharashtra and to tap the unutilised water potential in Konkan ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir, As a first step the survey of some of the projects in the Konkan area has been undertaken.

(b) It is expected to complete the first phase of the work by 31st March 1981.

(c) The NHPC will submit its report to Government after completion of the work.

(d) The work that has been undertaken is an effort in the direction of exploiting the hydel potential available in the Konkan area.

Preference for Allotments of Petroleum Products Agencies to Unemployed Matriculates and Graduates

5801. **PROF NARAIN CHAND PARASHAR:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether unemployed (i) matriculates (ii) graduates have been given preference in the advertisement for the allotment of

gas connections or petroleum and diesel retail outlets by I. O. C. and Bharat Petroleum on 1979-80 and 1980-81.

(b) if so, the names to the places for which such preference was advertised and/or the allotment made in the States of Himachal Pradesh and Punjab;

(c) whether any change in these categories (i) and (ii) was also made in any one of these places; and

(d) if so, the names of such places and reasons for change?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI):

(a) Reservation for unemployed graduates in the award of all types of agencies of petroleum products of the public sector oil companies has been introduced only from the year 1980-81. There is no reservation or preference for unemployed matriculates. However, matriculation being the minimum qualification for all categories other than unemployed graduates category, they can apply in response to specific press advertisements provided they fulfil other eligibility criteria.

(b) The names of places for which advertisements have been issued for award of agencies under unemployed graduates category in the States of Punjab and Himachal Pradesh during 1980-81 are as under:—

	Punjab	Himachal Pradesh
Retail Outlet Dealerships (Petrol/Diesel Pumps)	Chaksherwala	Jwalamukhi
Cooking gas distributorships	Amritsar, Jullundur and Patiala	—